

NATIONAL COMPANY LAW TRIBUNAL,  
MUMBAI BENCH

CORAM: SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **16.08.2019**

NAME OF THE PARTIES: Devendra Sharma

V/s

Piramal Glass Ltd

SECTION OF THE COMPANIES ACT: 241-242 OF COMPANIES ACT, 2013.

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**ORDER**

3.C.P. 998/MB/2018

Both sides present and seeks time for filing written submissions. Time granted. List this matter on 11.09.2019.

SD/-

SHYAM BABU GAUTAM  
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)